

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1603  
TO BE ANSWERED ON 26.07.2018**

**POWER SCHEMES**

**†1603. SHRI BHAIRON PRASAD MISHRA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government had developed or proposes to develop a new mechanism for rectification of electricity faults along with Rural Electrification Scheme;**
- (b) if so, the details thereof; and**
- (c) the time by which the new mechanism is likely to be put in place including appointment of new personnel etc. to provide relief to the suffering consumers?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) to (c): Electricity is in the Concurrent list of the Constitution. Distribution of electricity and management of associated functions including rectification of electricity faults are handled by State Governments/Power Distribution Companies DISCOMS).**

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